(F in crores)

[22]1	December	, 20	15]	Unst	arred
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					(< iii crores)
Year	Budget Estimates	Revised Estimates	Actual Expenditure	Savings	Savings as % of Revised Estimates
Capital Acqu	isition:				
2014-15	75,148.03	66,151.73	65,862.38	289.35	0.44

Only a minor sum of ₹289.35 crore (0.44% of allocation) remained unspent during 2014-15 as a cumulative effect of small savings under various heads of account. However, force-wise details of the expenditure are as follows:-

(₹ in crore)

Service	Revised Estimates (RE) for the year 2014-15	Actual Expenditure				
Capital Acquisition Budget:						
Army	16,927.35	13,867.40				
Navy	17,075.24	20,905.54				
Jt. Staff	330.75	280.05				
Air Force	31,818.39	30,809.39				
Total	66,151.73	65,862.38				

(d) Utilization of Defence Budget is monitored by means of the financial compilation prepared by Controller General of Defence Accounts (CGDA) which captures the details of defence expenditure incurred all over the country. The progress of expenditure is reviewed periodically at various levels in the Ministry and Service Headquarters to identify any areas where expenditure may be lagging. This helps to identify and resolve any problems in implementation of planned activities.

## Central assistance for Chennai flood hit areas

2605. SHRIMATI VIJILA SATHYANANTH:

SHRIK.R.ARJUNAN:

Will the Minister of FINANCE be pleased to state:

(a) when would Government release the funds requested by the Tamil Nadu State Government for rescue, relief and rehabilitation of people affected, in the worst flood hit areas in Chennai and neighbouring districts;

- (b) if so, how much Government has released till now and how much it is going to release; and
- (c) in how many installments would it be released and total estimated amount of central assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) to (c) The State Governments are primarily responsible for undertaking relief measures in the wake of natural disasters. The Government of India supplements the efforts of the State Government by extending financial assistance and logistics support, wherever necessary. The Memorandum submitted by State Government of Tamil Nadu on recent flood seeks additional assistance from National Disaster Response Fund (NDRF). Based on the memorandum, an inter-Ministerial Central Team was constituted by Government of India to visit the State from 25.11.2015 to 28.11.2015. The team submits its report to Sub-Committee of National Executive Committee which in turn makes a final assessment of requirement of funds from NDRF for immediate relief operations and recommends to High Level Committee (HLC). The quantum of immediate relief to be released from - NDRF is decided by a HLC under Chairmanship of Union Home Minister. In the meanwhile, a Central assistance of ₹1000 crore has been released to Government of Tamil Nadu on an "on account" basis from NDRF for immediate relief operations. In addition to this, an assistance of ₹ 940.42 crore as Central Share of SDRF and one time assistance to support State has also been released to the State Government of Tamil Nadu.

## Increase of import duty for sugar

2606. SHRI AVINASH PANDE: Will the Minister of FINANCE be pleased to state:

- (a) whether Government is planning to increase the import duty for sugar; and
- (b) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No, Sir.

- (b) The Government has given the following incentives to sugar sector:
- (i) The basic Custom duty on sugar was increased from 25% to 40% with effect from 30.04.2015.
- (ii) Excise duty was exempted on ethanol produced from molasses generated from cane crushed in the sugar season 2015-16 *i.e.* 1st October, 2015 onwards, for supply to the public sector oil marketing companies, for the purpose of blending with petrol, and input